


NOTICE

The combined Examination for registration of Advocates as Advocate-on-Record, 2016 (1st & 2nd) shall be held on 18th & 19th February, 2017 in two sittings on each day. Willing Advocates whose enrolment is of minimum three years or more till 30th November, 2016 and have received one year training or Advocates whose enrolment is of minimum two years or more till 30th November, 2016 and have received two years training are requested to submit their application by dropping the same in the box kept in the Chamber of Registrar General, on or before 21.12.2016 till 5 P.M. in prescribed format (may be obtained from Patna High Court Website) along with photocopy of certificate in respect of enrolment in Bar Council, membership certificate in Original from any Association of Advocates of this Court or any other Association within a radius of 10 kilometers from the seat of the Patna High Court, Original certificate for one/two years training received and receipt in original showing deposit of Rs. 100.00 (one hundred) in the Accounts (General) Department of this Court.

Patna High Court,
The 02nd December, 2016


Registrar General